(क) क्या सरकार दिल्ली में सरकारी कर्मचारियों के लिये वनाये गये 'जी' टाइप के क्वार्टरों के दोनों कमरों में पंखा लगाने का विचार कर रही है ; और

(ख) यदि हां, तो यह योजना कब से ग्रमल में लाई जावेगी ग्रौर कब तक सारे कार्य के परा होने की सम्भावना है ?

ttFANs in 'G' Type Government Quarters

136. SHRI A. C. GILBERT: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether Government propose to provide fans in both the rooms of 'G' type Quarters constructed for Government employees in Delhi; and

(b) if so, by when this proposal is likely to be given effect to and by when the whole work is expected to be completed?]

निर्माण, ग्रावास श्रौर संभरण उपमंत्री ्रंथी ग्रनिल के० चन्दा)ः (क) इस समय ्नहीं ।

(ख) प्रश्न् नहीं उठता ।

t[THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) Not at present.

(b) Does not arise.]

137. [Postponed to the 28th August 1961.]

t[] English translation.

PROSECUTION FOR BLACKMAEKETING or Newsprint

to Questions

138. SHRI BHUPESH GUPTA: Will the Minister of COMMERCE AND INDUS' TRY be pleased to state:

(a) whether any prosecution has now been launched against the Ananda Bazar Patrifca and/or Lok Sevak and/or Jana Sevak—all of Calcutta—in connection with the allegations about blackmarketing of newsprint; and

(b) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) No, Sir.

(b) The matter is still under consideration.

SHIFTING OF REFUGEES IN WEBT BENGAL CAMPS TO DANDAKARANYA.

139. SHRI BHUPESH GUPTA: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a statement issued by the West Bengal State Council of the C.P.I., and published in the Calcutta papers of May 17, 1961 regarding Government's policy of sending refugees outside West Bengal;

(b) whether this statement has been carefully examined by Government; and

(c) the number of cases so far of camp refugees in West Bengal (i) where doles have been stopped and (ii) where notices of such stoppage have been served?

THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) and (b) Yes. The insinuation made in the statement is_> however, entirely incorrect. No compulsion has ever been used in sending out the inmates J of camps in West Bengal.

726